

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4568
ANSWERED ON:23.12.2005
CASES PENDING FOR LIQUIDATION
Meghwal Shri Kailash

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) the details of the cases of companies under his Ministry for essential liquidation at present;
- (b) whether these companies are handed over to the liquidators associated with high Courts after the required formalities;
- (c) if so, the details thereof, company-wise; and
- (d) the details of the cases of serious fraud being probed alongwith the time by which the aforesaid cases are likely to be disposed of?.

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (d) : The information is being collected and will be laid on the Table of the House.